

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA 393/96.

Dt. of Order: 3-4-96.

Between:-

1. Appanna
2. S.Satyanarayana Murthy
3. G.G.Sunder Singh
4. S.V.Subramanyam

5.

... Applicants

And

1. The Union of India rep. by its
Secretary Ministry of Communications,
Department of Posts, New Delhi-110 001.
2. Chief Post Master General,
A.P.Circle, Hyderabad.
3. Superintendent RMS "V" Division,
Visakhapatnam.

... Respondents

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Counsel for the Applicants : Shri B.S.A.Satyanarayana

Counsel for the Respondents : Shri K.Ramulu, CGSC

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CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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Heard Sri B.S.A.Satyanarayana, learned counsel for the
applicant and Ms.Shama on behalf of Sri K.Ramulu, learned
standing counsel for Central Government. The facts and cir-
cumstances of the O.A. are exactly similar to the ones con-
tained in OA 858/95, which was disposed of with certain
directions on 24-7-95.

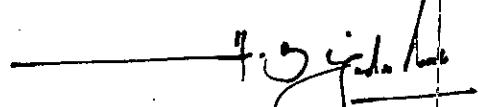
2. It is therefore directed that the orders contained in

(a1)

- 2 -

the above judgement be implemented in respect of the four applicants in the instant O.A. as well. This shall be done within a period of three months from the date of communication of this order.

3. Thus the O.A. is disposed of at the admission stage. ~~itself~~. No order as to costs.

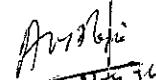

(H. RAJENDRA PRASAD)

Member (A)

04 APR 96.

Dated: 3rd April, 1996.
Dictated in Open Court.

av1/


Amritpal
Singh
Dr

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: 3 :

Copy to:-

1. The Secretary, Ministry of Communications, Department of Posts, Union of India, New Delhi-001.
2. Chief Post Master General, A.P.Circle, Hyderabad.
3. Superintendent RMS 'V' Division, Visakhapatnam.
4. One copy to Sri. B.S.A.Satyanarayana, advocate, CAT, Hyd.
5. One copy to Sri. K.Ramloo, addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

H. R. S. J. S. P. L.

HON'BLE SHRI A. S. GORTHI : MEMBER(A)

HON'BLE SHRI

DATED: 3/4/96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. NO.

IN
C.A. NO. 393/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALL DATED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

प्रेषण/DESPATCH

15 APR 1996

हैदराबाद बैचनी
HYDERABAD BENCH